

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 108
CP No. 10/59/2017
TA No. 41/2018
Under Section 58/59 of
Companies Act, 2013**

In the matter of:

Mahesh Kumar Jalan

...Petitioner

Versus

M/s Prestige City Developers Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner

: Amol Vyas, Adv.

For the Respondent

: Pooja Nuwal, Proxy

ORDER

List the matter on 22.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 17, 2024